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All these demands have been examined by the Government and action, as necessary, has been taken. As regards the recognition of the Association, it is not the polic of the Government to recognise categorywise Associations.

CHARGE-SHEETS AGAINST EMPLOYEES OF MAMC, DURGAPUR

1225. SHRI SASANKASEKHAR SANYAL:

> **KUMAR** SHRI **SALIL GANGULY:**

SHRI NIREN GHOSH:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

- (a) whether it is a fact that about 800 employees of the Mining and Allied Machinery Corporation, Durgapur have been charge-she ted in August, 1970;
- (b) if so, what were the charges framed against those employees;
- (c) whether the management now propose to withdraw these chargesheets;
- (d) if so, under what condition the withdrawal is bing made; and
 - (e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY MOHD. **ENGINEERING** (SHRI SHAFI OURES II): (a) About 700 charge-sheeted weie employees August, 1970.

- (b) The charge sheets related to staying away from duty without notice during the illegal strike and/or authorised absence.
 - (c) No, Sir.
 - (d) Does not arise.
- (e) The charge sheets have been framed under the appropriate standing orders/service rules for specific offences and suitable action will be taken in It is accordance with the rules. proposed to withdraw any charge sheet except where leave has been granted on genuine grounds as per the rules.

USE OF DIESEL ENGINES IN KERALA

[7**FDEC**. 1970]

- 1226. DR. K. MATHEW KURIAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Government propose to use diesel engines for running the trains in Kerala; and
- (b) the time by when the decision is likely to be taken in this regard and the details thereof?

THE MINISTER OF RAILWAYS GULZARILAL NANDA): (a) No. It is not proposed to use diesel engines for running of all trains in Kerala. Diesel engines are utilised for running goods trains over saturated sections and a limited number of diesels are also utilised for running passenger trains according to availability. Dieselisation of trains is not done Statewise but according to the nature of train services, No. 19 Dn/20 Up Madras— Cochin Mails and 41 Dn/42 Up Kerala Expresses which also run in State are at present running with diesel locomotives; some goods trains are also running with diesels over Kerala por-tion of Southern Railway.

(b) Further dieselisation programme will depend on the availability of Jinsels and the materialisation of traffic. No time limit for dieselisation of all services can be given.

MOTOR CAR FACTORY IN KERALA

1227. DR. K. MATHEW KURIAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

- (a) whether Government received any application for setting up a motor car factory in Kerala in the public sector;
 - (b) if so, the details thereof; and
- (c) whether Government have taken any decision in the matter?

DEPUTY MINISTER THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b) An application had been received from M/s Kerala Industrial Development Corporation Ltd., Trivandrum for the grant of an industrial licence for the establishment of a new industrial undertaking in Kerala State for the manufacture of passenger cars with a capacity of 50,000 nos. per annum based on an indigenous design.